

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3274
ANSWERED ON:23.08.2011
FUNDS FOR DROUGHT
Jakhar Shri Badri Ram

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government proposes to provide immediate relief of Rs.600 crore out of the additional assistance amount of Rs.1034.84 crore approved from the National Disaster Contingency Fund to the State Government of Rajasthan;
- (b) if so, whether the Union Government proposes to recompense Rs. 41.16 crore spent by the State Government of Rajasthan under employment generation head as per the recommendations of the High Powered committee; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) to (c): For the drought of 2009-10 in Rajasthan, Government of India approved Rs.1034.84 crores from National Calamity Contingency Fund (NCCF), subject to adjustment of 75% of balance in the Calamity Relief Fund (CRF) of the State. The amount of Rs.1034.84 crores, inter-alia, included assistance from relief funds for providing additional employment up to 50 days from CRF/NCCF to those households who had completed stipulated 100 days under normal MGNREGA in the affected districts. Rs.115.12 crores from NCCF was found admissible, as determined by Ministry of Home Affairs, and was accordingly, released to the State. As regards release of assistance from NCCF for employment of 50 days beyond 100 days under MGNREGA, the Government approved reimbursement from NCCF subject to the furnishing of certificate regarding generation of requisite mandays of employments by the State Government.